NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

MOMBAI BENOTI, MOMBAI		
CP/TCP/CSP/CSA/TCSP	/TCSA/NO. 250	_/(MAH)/20
CORAM:	Present:	SHRI B.S.V. PRAKASH KUMAR MEMBER (J)
		SHRI V. NALLASENAPATHY MEMBER (T)
ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 20.04.2017		
NAME OF THE PARTIES: M	1/s. Fine Dege	anie Industriofité
SECTION OF THE COMP	PANIES ACT: _23	0-232 OF THE

DESIGNATION

Common Order
TCSP 248/230-232/NCLT/MB//MAH/2017

TCSP 249/230-232/NCLT/MB//MAH/2017 TCSP 250/230-232/NCLT/MB//MAH/2017

NAME

S. No.

Companies Act 1956/2013/I & BP Code 2016.

None present. List this matter on 15.6.2017.

Sd/_-`
V. NALLASENAPATHY
Member (Technical)

Sd/-B.S.V. PRAKASH KUMAR Member (Judicial)

SIGNATURE